

- (ii) Segregate ANS from AAI and establish it as a separate Government of India enterprise. The new ANS entity shall have stringent performance parameters and monitoring mechanism.

Budgetary support to Air India

4518. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that Air India will get Rs. 928 crores through Internal and Extra Budgetary Resources (IEBR) and Rs. 4000 crores under budgetary support in 2012-13;
- (b) if so, to what extent the enhanced allocation under the budgetary support will help Air India Limited to come out of its difficulties; and
- (c) the targets fixed in this regard?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) The Annual Plan outlay provision for 2012-13 of Air India Limited is Rs. 4928.00 crores including a budgetary support provision of Rs. 4000.00 crores. Plan expenditure to the tune of Rs. 928.00 crores will be met by the company from its own Internal and Extra Budgetary Resources (I&EBR).

(b) and (c) The amount of Rs. 4000.00 crore would be released to Air India as equity as per the Financial Restructuring Plan of Air India approved by the Government. The release of equity would be linked with achievement of milestones such as increase in on time performance, passenger load factor, yield, asset monetisation, hiving off the MRO and ground handling activities etc.

Merger of IAAI and NAA

4519. SHRI N. BALAGANGA: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether International Airport Authority of India (IAAI) and National Airport Authority (NAA) had been merged administratively and financially as per the Act passed by the Parliament;
- (b) if so, the details thereof;
- (c) whether it is a fact that merger of the employees had not been effected so far, despite several recommendations of the committee which went into the issue, causing hardships to several thousand employees;